

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA no. 127 of 2014 in
Appeal No. 69 of 2014

Dated : 30th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s):

Mr. S. Ganesh, Sr. Adv.

Mr. Vishal Anand

Ms. Divya Chaturvedi

Counsel for the Respondent(s):

Mr. Pradeep Misra

Mr. Suraj Singh for R.48 & 50

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo for R.2

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.61

ORDER

We have heard the learned Senior Counsel for the Appellant as well as the learned counsel for the Respondent. They are directed to file their respective Written Submissions in I.A. No. 127 of 2014 after serving copy on the other side.

Post the matter for further hearing in I.A. no. 127 of 2014 on

23.05.2014.

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson